

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 98 OF 2018 & IA No. 178 OF 2018****Dated: 3rd October, 2019****In the matter of:****Paschimanchal Vidyut Vitran Nigam Ltd.****.... Appellant(s)****Versus****M/s Parmarth Iron Pvt. Ltd.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **28.11.2019.**

**Court Master**

NR